

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2(KB)2022
IA(COMPANIES.ACT)/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SHREE RADHE TEA PLANTATION PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. I. Hassan, Adv.] For the Respondent
Mr. Sanket Saraogi, Adv.

ORDER

1. Learned Counsel for the Respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 19.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**